

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2016**

**Dated: 6<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Fortune Five Hydel Projects Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

**ORDER**

The matter could not be taken up due to administrative reasons.

List the matter on **14.02.2018.**

COURT MASTER